Declaration of Assets and Liabilities

Year: 2024-25 (31-12-2024)

I, Md. Parwez Mansoor, son of Md. Mustfa, aged 45 years, belonging to Bihar Legislative Assembly Secretariat service and persently working as Office Attendant give herein below the details

of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependant*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Shahnaz Parween	Dependant- 1 Name Mehjabi Parween	Dependan t-2 Name Sabrin Parween	Dependant- 3 Etc. Name Shama Parween	Dependant- 4 Etc. Name Aliya Parween	Dependan 5 Etc. Nam Amaira Parween
(i)	Cash	10000/-	6000	Nil	Nil	Nil	Nil	Nil
(ii)	Deposits in Bank, Financial Institutions And Non-Banking Financial Companies	SBI Saving A/C Rs- Nil	SBI Saving A/C Rs- 5000	Nil	Nil	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC policies, etc.	Nil	Nil	Nil	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Nil	Nil	Nil	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Nil	Gold- 50grm.	Nil	Nil	Nil	Nil	Nil
(vii)	Other assets, such as values of claims/interes ts	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependant on the income of the employee.

B. <u>Details of Immovable assets</u>

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to

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be	inc	licated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings(Commercial and residential) -Location(s) -Survey/door number(s) -Extent(Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	House/Apartments etcLocation(s) -Survey/door number(s) -Extent(Total measurement) -Current market value	Ancestral Property	Nil	Nil	Nil	Nil
(v)	Others(Such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities/over dues to public financial institutions and government dues:-

(Note: Please give separate details for each item)

Sr. No.	Description	Name & Address of Bank/Financial Institutions(s)/Department(s)	Amount outstanding as on Nil	
(a)	(i) Loan from Banks	STATE BANK OF INDIA		
	(ii) Loan from financial institutions	Nil	Nil	
	(iii)Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil	
	(b) dues to departments dealing with supply of water	Nil	Nil	

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	dealing with supply of electricity		
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport(including aircraft and helicopters)	Nil	Nil
	(f)Other dues, if any	Nil	Nil
(b)	(i)Income Tax including surcharge [Also indicate the assessment year up to which income Income Tax Return filed. Give also Permanent Account Number(PAN)]	Nil PAN- ANXPM0825H	Nil
	(ii)Wealth Tax [Also indicate the assessment year up to which Wealth Tax Return filed.]	Nil	Nil
	(iii)Sales Tax[Only in case of proprietary business]	Nil	Nil
	(iv)Property Tax	Nil	Nil

C. <u>Personal Detail</u>

GPF/CPF/PRAN No. :-		PTS/BLA-1162
Gender	:-	Male
Date of Birth	:-	0 1 0 6 1 9 7 9
Class/Group	:	С
Cadre	:-	Massanger
Home District :-		BHAGALPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature M. Jyws Mangoos

Name of Employee: Md. Parwez Mansoor

Place: Patna.

Designation: Office Attendant

Date:11.02.2025

Department: Bihar Legislative Assembly Secretariat

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed formats.